NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 64/14	IA 94/17 ⁵ in TP 67/16	For filing object- tions in IA 94/17	397/398`	Gayathri-krishnan Vs. Akaara Consulting Pvt. Ltd. & 4 Ors.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
Por Nic. Rojasecon 95001 53344	Counsel for Petithrer.	B. gardin

Assistant of Kedornath PCS Counsel for Michielle 9844676344

ORDER

Counsel for petitioner is present. Representative of PCS for the respondent is also present. She also filed a letter given by the PCS seeking adjournment. On the request of the PCS matter is adjourned to 16.10.2017.

MEMBER(J)

MEMBER(T)